

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

E.A. NO. 66 of 2025

IN

ORIGINAL APPLICATION NO. 492 OF 2022

IN THE MATTER OF:

GREENWOOD CITY VILLA JAN WELFARE SOCIETY & ANR.

...APPLICANTS

VERSUS

GODWIN CONSTRUCTION COMPANY PVT. LTD. & ORS.

...RESPONDENTS

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DATE: 17.03.2025

PLACE: NEW DELHI

THROUGH:



(RACHIT MITTAL)

ADVOCATE FOR RESPONDENT NO. 2

RM Law Chambers

MZ- 24 & 25, Ansal Fortune Arcade,

Sector 18, Noida, U.P. – 201 301

Contact No.: 0120- 4998794

EMAIL: rachit@rmlawchambers.in

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COMPLIANCE AFFIDAVIT ON BEHALF OF

RESPONDENT NO. 2, I.E., MEERUT DEVELOPMENT

AUTHORITY IN COMPLIANCE WITH THE ORDER

DATED 20.02.2026

I, Sanjay Kumar Meena, S/o Amar Singh Meena, aged about 30 years, working as Vice Chairman, Meerut Development Authority, Civil Lines, Vikas Bhawan Meerut (U.P.) 250003, do hereby solemnly affirm and declare as under:-

1. I state that I am competent to affirm the present affidavit on behalf of the Meerut Development Authority (hereinafter referred to as "*MDA/Answering Respondent*").
2. I state that this Hon'ble National Green Tribunal (hereinafter referred to as "*Hon'ble Tribunal*") vide Judgment/Order dated 04.03.2025 disposed off the Application bearing O.A. No. 492



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of 2022 filed by Green Wood City Villa Jan Welfare Society & Anr. (hereinafter referred to as “*Applicants*”) wherein it was directed to the MDA to take necessary steps to ensure that sewage is not collected in the project area and in case the same is connected then the connected pipeline needs to be replaced by the MDA. The relevant excerpt of the judgment/order is reproduced hereinbelow for the ease of reference:-

“83. In view of the above, we dispose of this OA with the following directions:

... ..

(VII) MDA, in the meantime, shall take necessary steps to ensure that sewage is not collected in the project area in violation of Section 24 of Water Act, 1974 and if connecting pipeline is to be replaced with a higher capacity line, necessary steps shall be taken by MDA. This action shall be taken by MDA within 02 months.”



3. I state that the Applicants filed an Execution Application no. 66 of 2025 of judgment/order dated 04.03.2025 passed by this Hon'ble Tribunal.
4. I state that the MDA filed a Report on 14.01.2026 to place on record the action or necessary steps taken by MDA in compliance with the judgment/order dated 04.03.2025.

Stms
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5. I state that the MDA has replaced the pipeline with a sewer disposal pipe of 250 mm diameter in compliance with the judgment/order dated 04.03.2025 on which the MDA has incurred expenditure of Rs. 26,64,865/- (Rupees Twenty-Six Lacs, Sixty Four Thousand, Eight Hundred and Sixty-Five Only), which was earlier installed by the Applicants, as shown in the image annexed at Page no. 196 of the file of this Hon'ble Tribunal.
6. I state that despite recovery of the amount Rs. 45,74,42,743.63 (including penalty interest up to 26.05.2025) pending against Mr Jeetendra Singh Bajwa, director of M/s Godwin Construction Pvt. Ltd., the MDA has complied with the judgment/order dated 04.03.2025 and has incurred an additional expenditure amounting to Rs. 26,64,865/- (Rupees Twenty-Six Lacs, Sixty Four Thousand, Eight Hundred and Sixty-Five Only).
7. It is submitted here that due to the lower capacity of the motor installed in the main sump constructed by M/s Godwin Construction Pvt. Ltd for discharging sewage water into the pressure pipe line constructed by the MDA, and also the smaller diameter of the pipe constructed by Godwin Construction Pvt. Ltd at the connecting point, the disposal of sewage water from



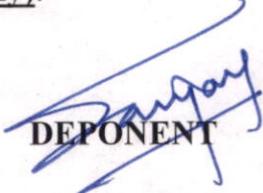
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the pipe line constructed by MDA gets obstructed from time to time. For resolution thereof, MDA is in process of replacing the operational pump in the sump with a higher capacity pump and complete the upgradation of the entire pumping assembly within 15 working days, for which site inspection and selection of the pumping motor design have already been carried out.

8. I state that a site inspection was conducted pursuant to the directions issued by this Hon'ble Tribunal. For the disposal of sewage from Greenwood City at the site, a sewer line was previously constructed and connected to the Sewage Treatment Plant situated at Ved Vyas Puri, which is presently fully operational. Site inspections were carried out by engineers of the MDA on 12.01.2026 and 06.03.2026. Copy of report and also photographs of the inspection done by the engineers of MDA on 12.01.2026 and 06.03.2026 are being annexed herewith and marked as ANNEXURE A-1 (Colly).




DEPONENT

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VERIFICATION

I, the deponent hereinabove, do hereby verify and state that the contents of paras 1 to 8 of the Compliance Affidavit are true and correct to the best of my knowledge and belief derived from the official record and no part of it is false and nothing material has been concealed therefrom.

Verified and signed at Meerut on 17th day of March, 2026.



Sanjay
DEPONENT 17/3/2026

उपाध्यक्ष
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मेरठ

Sr. No. 66
Certified That Shri Sanjay Kumar Meena S/ Amar Singh Meena
Resident of Tree Chaitram, M.D.A Civil Line, Bikaner Dhabawan
Identified By Self Meerut.
swore the contents of this Affidavit
oath before me R.P. Singh
Meerut Fee 10 Rs. pe deponent
NOTARY- RISHIPAL SINGH 17/03/26
Meerut (U.P.)

दिनांक :- 12.01.2026

स्थलीय निरीक्षण

फोटोग्राफ



प्राधिकरण द्वारा
निर्मित प्रेसर पाईप
लाईन

गॉडविन कालोनी
द्वारा निर्मित
संयोजन पाईप
लाईन



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मेरठ, उत्तर प्रदेश, भारत

M-10, ग्रीन बुड सिटी, मेरठ, उत्तर प्रदेश 250002, भारत

Lat 28.965343° Long 77.639871°

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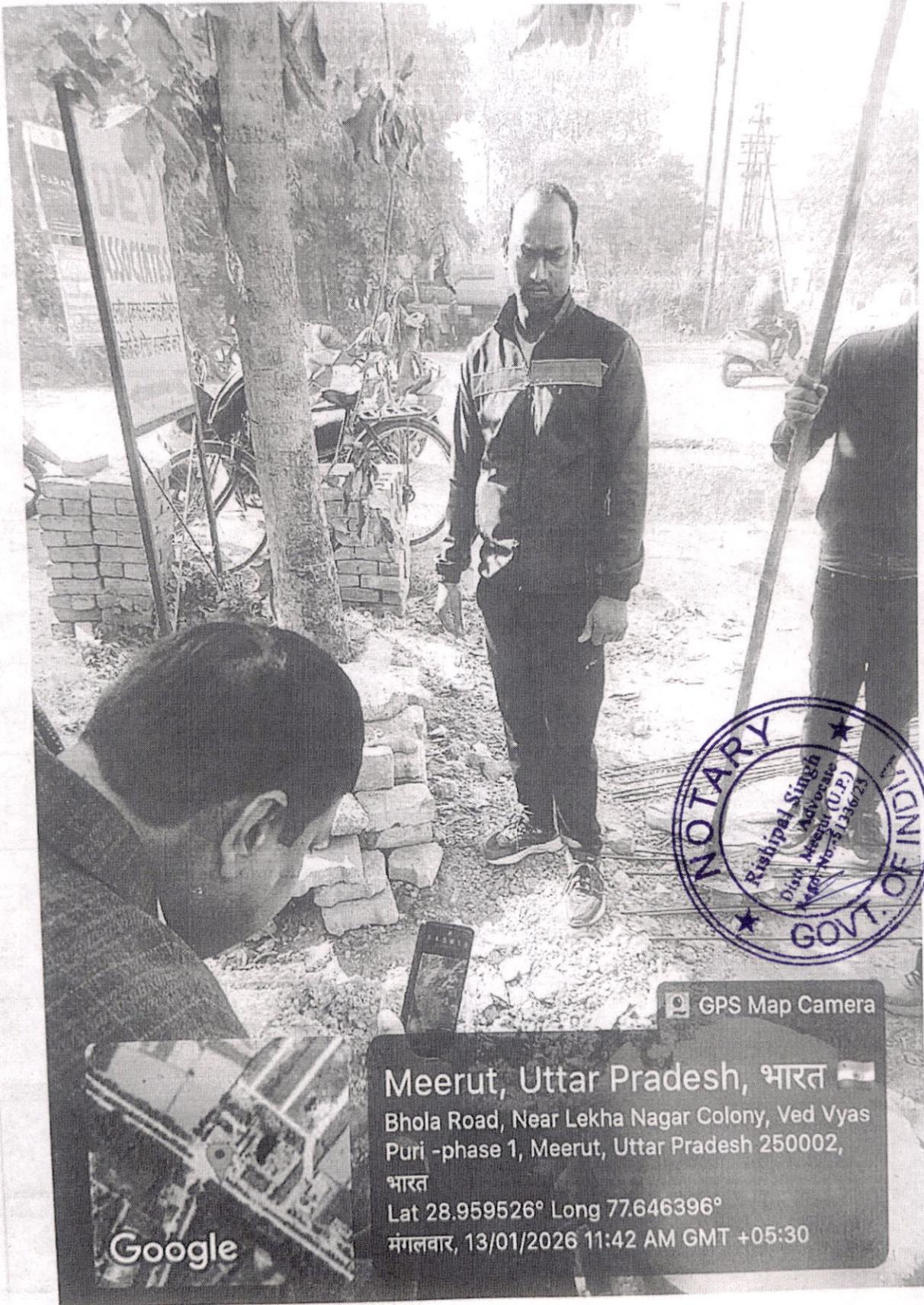
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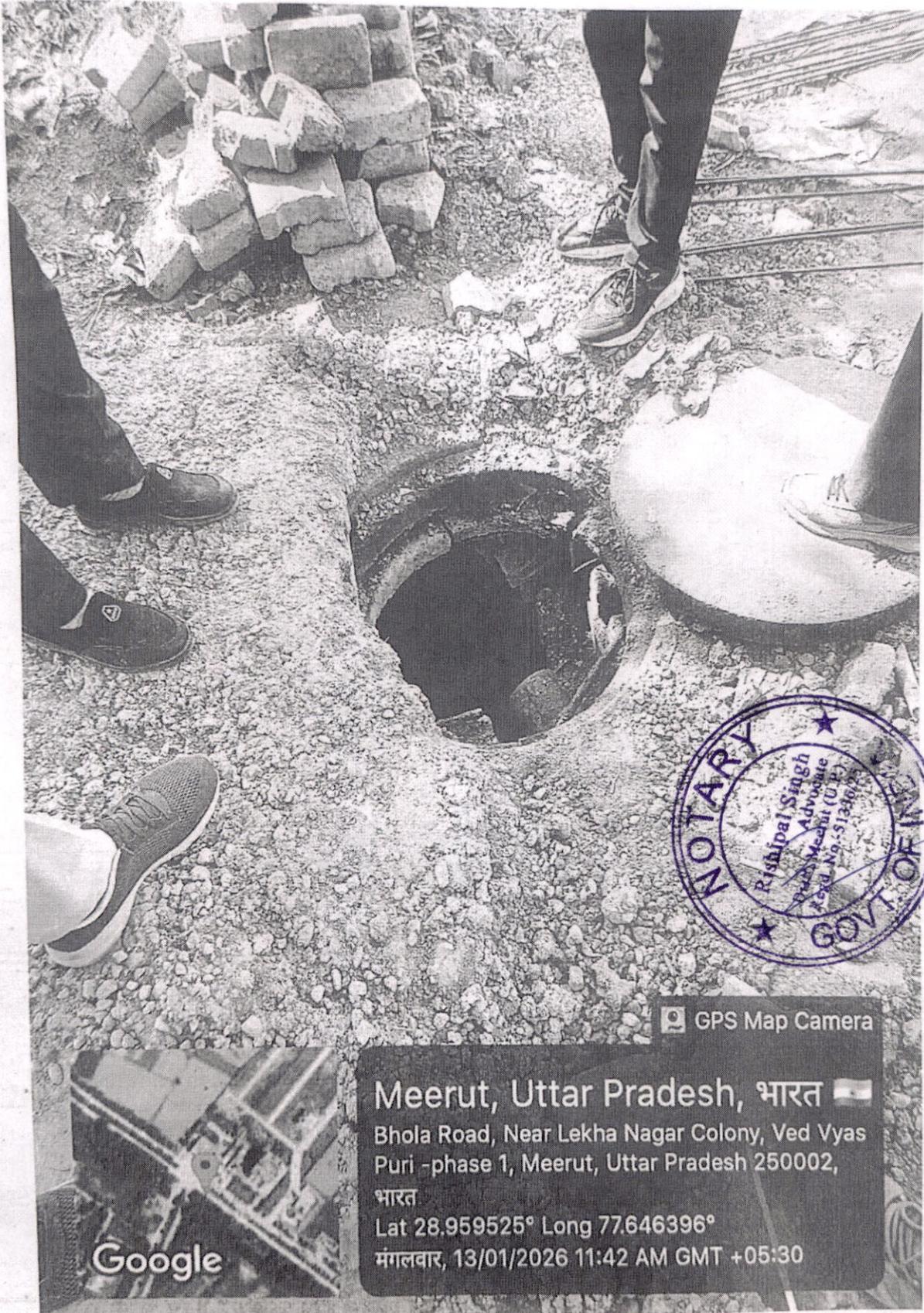


Meerut, Uttar Pradesh, भारत

Bhola Road, Near Lekha Nagar Colony, Ved Vyas Puri -phase 1, Meerut, Uttar Pradesh 250002, भारत

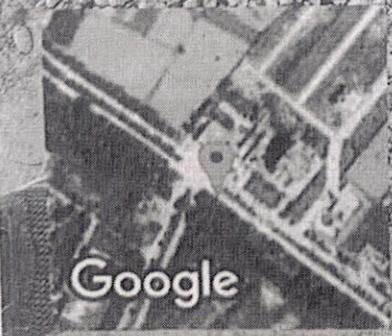
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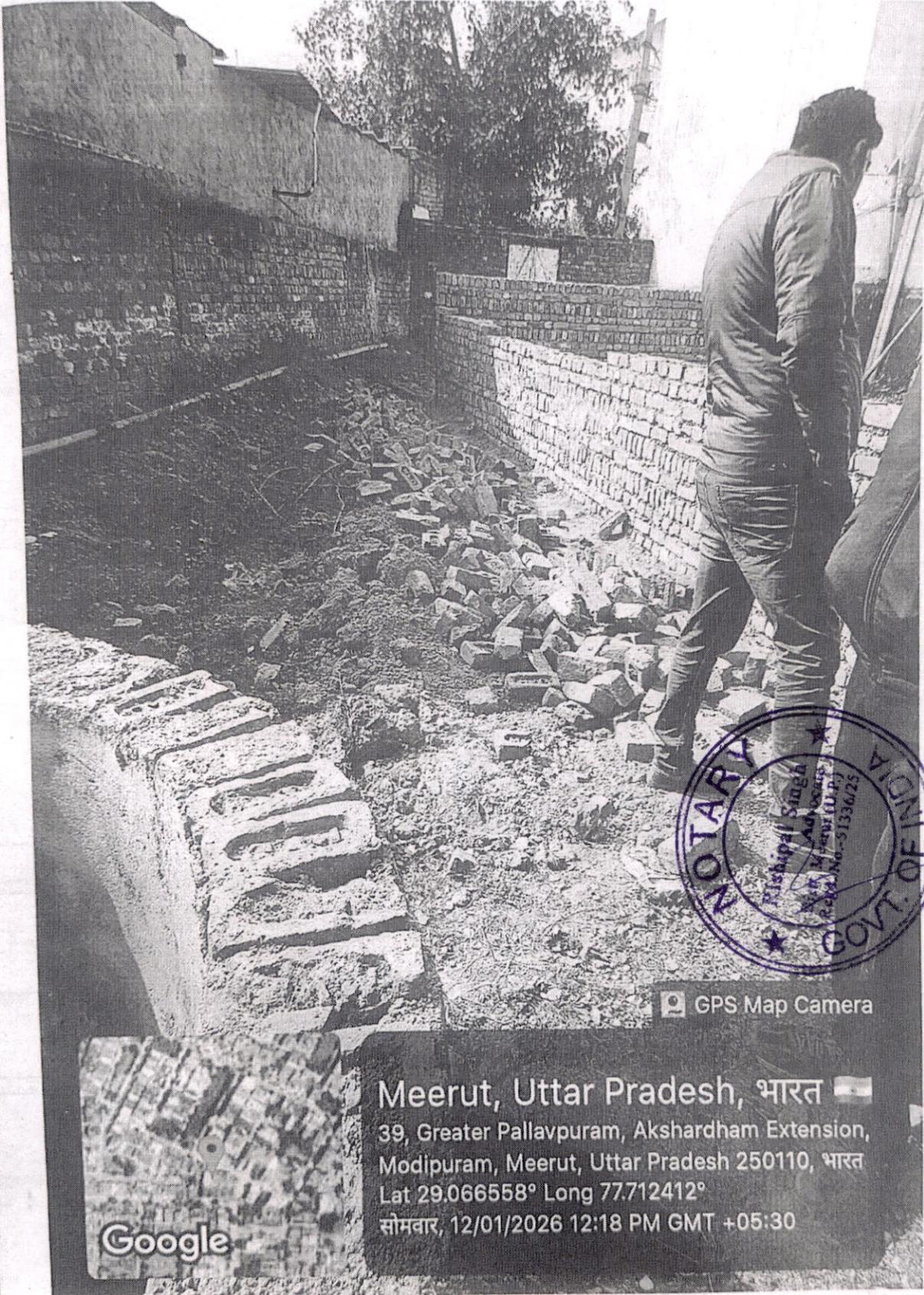
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Roll No. 51346/25
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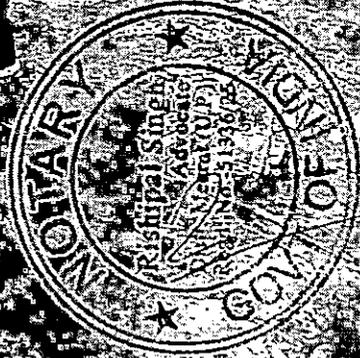


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Rishipal Singh
Advocate
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Meerut, Uttar Pradesh, भारत
39, Greater Pallavpuram, Akshardham Extension,
Modipuram, Meerut, Uttar Pradesh 250110, भारत
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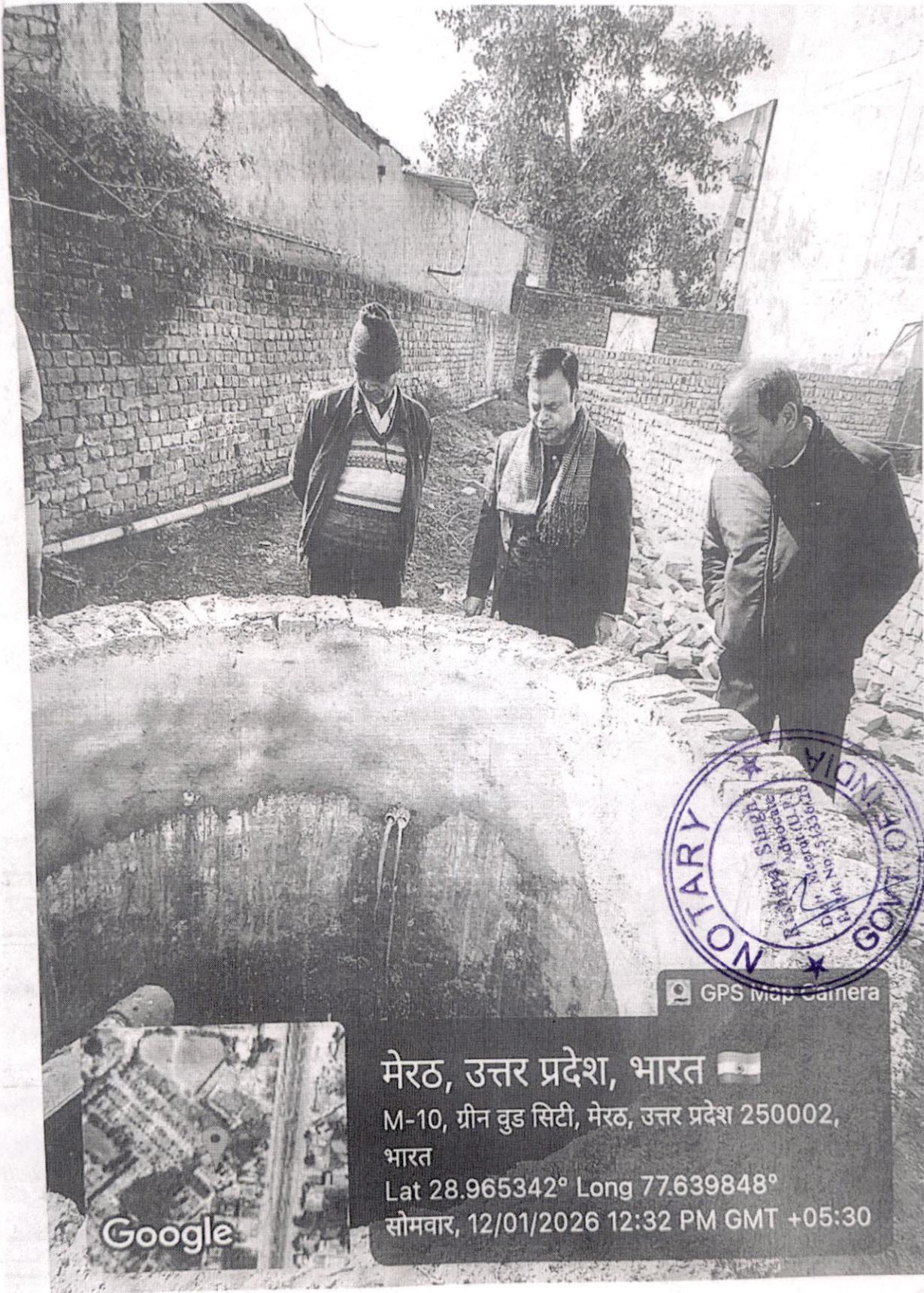
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M-10, ग्रीनवुड सिटी, मेरठ, उत्तर प्रदेश 250002,

भारत.

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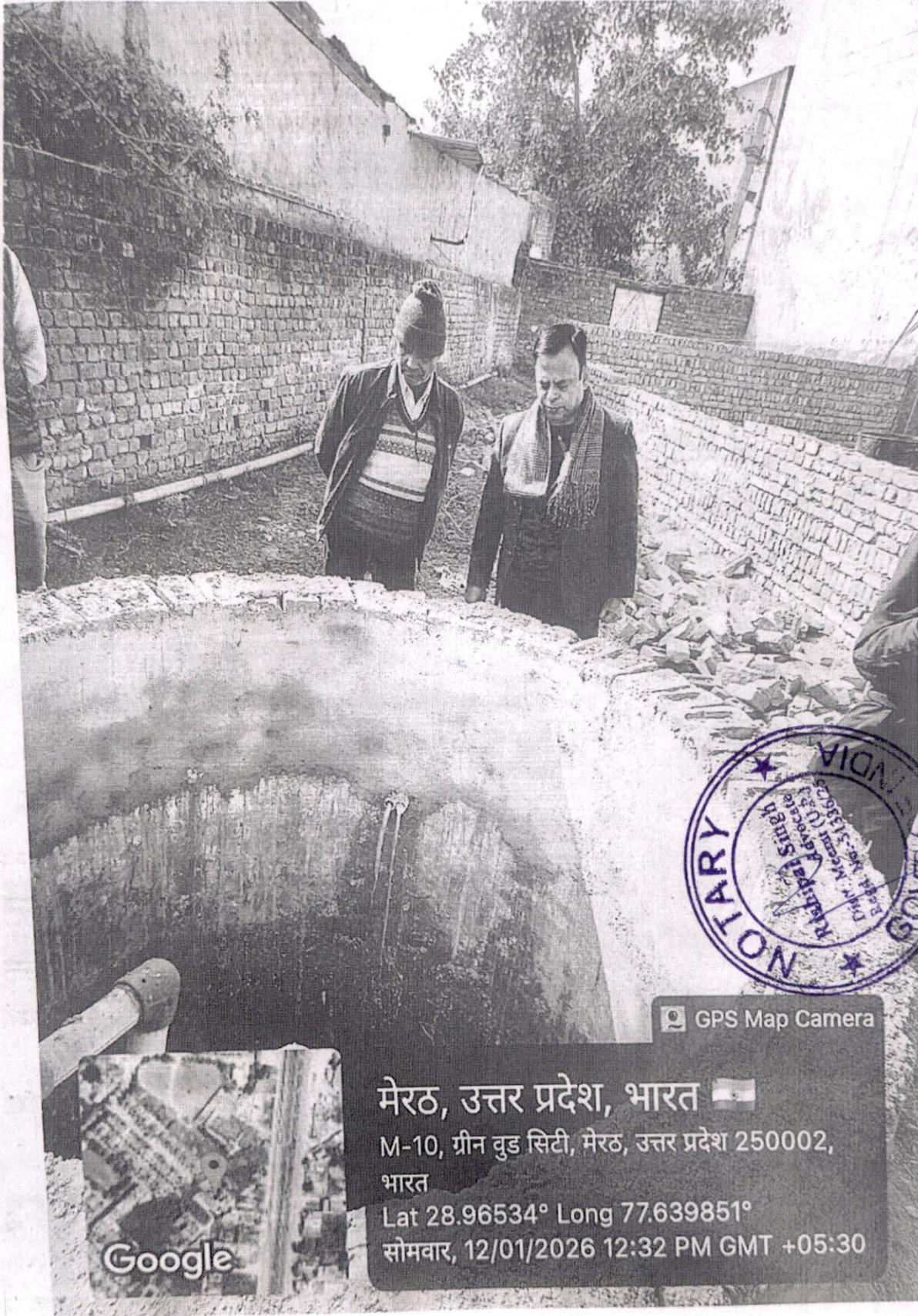
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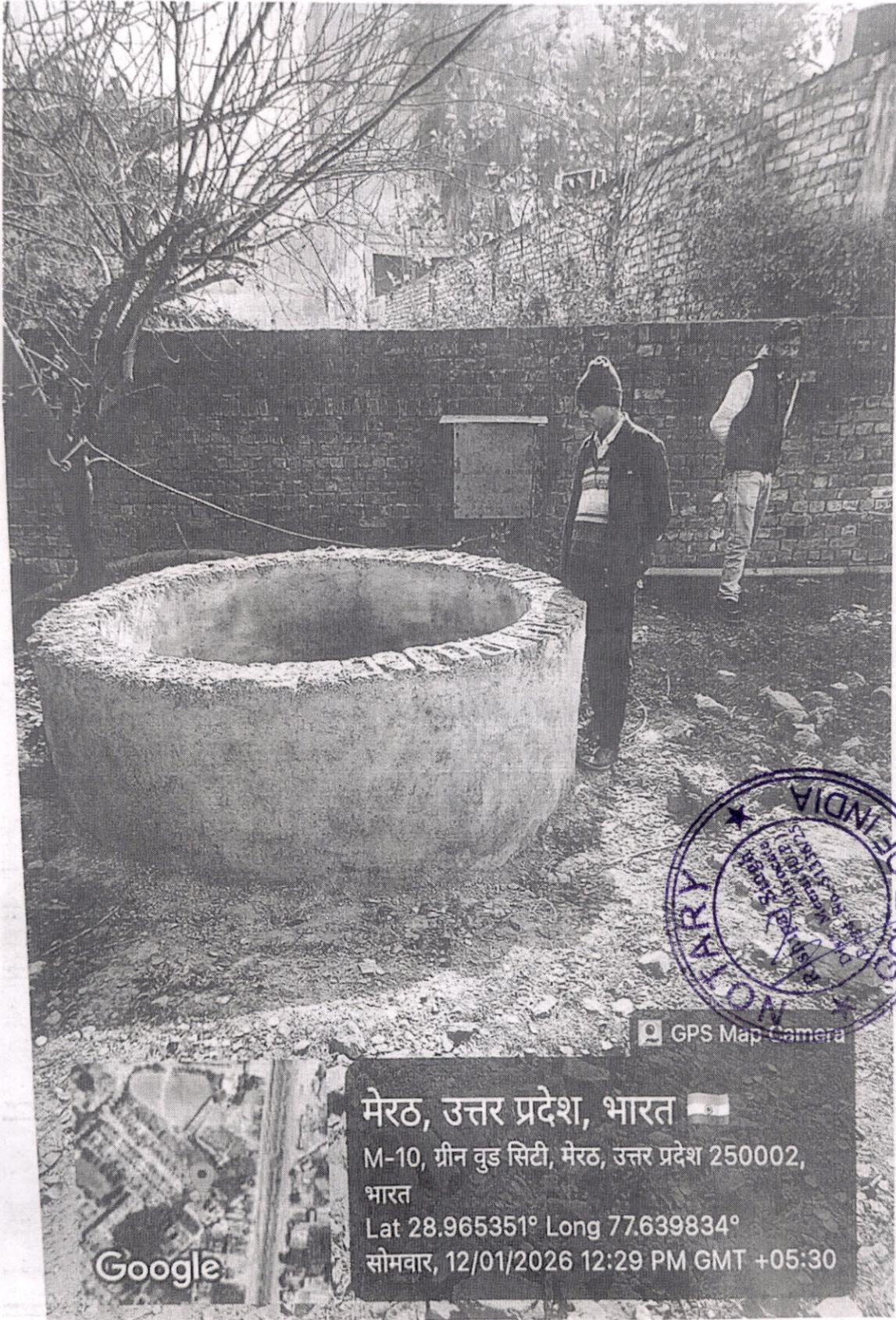


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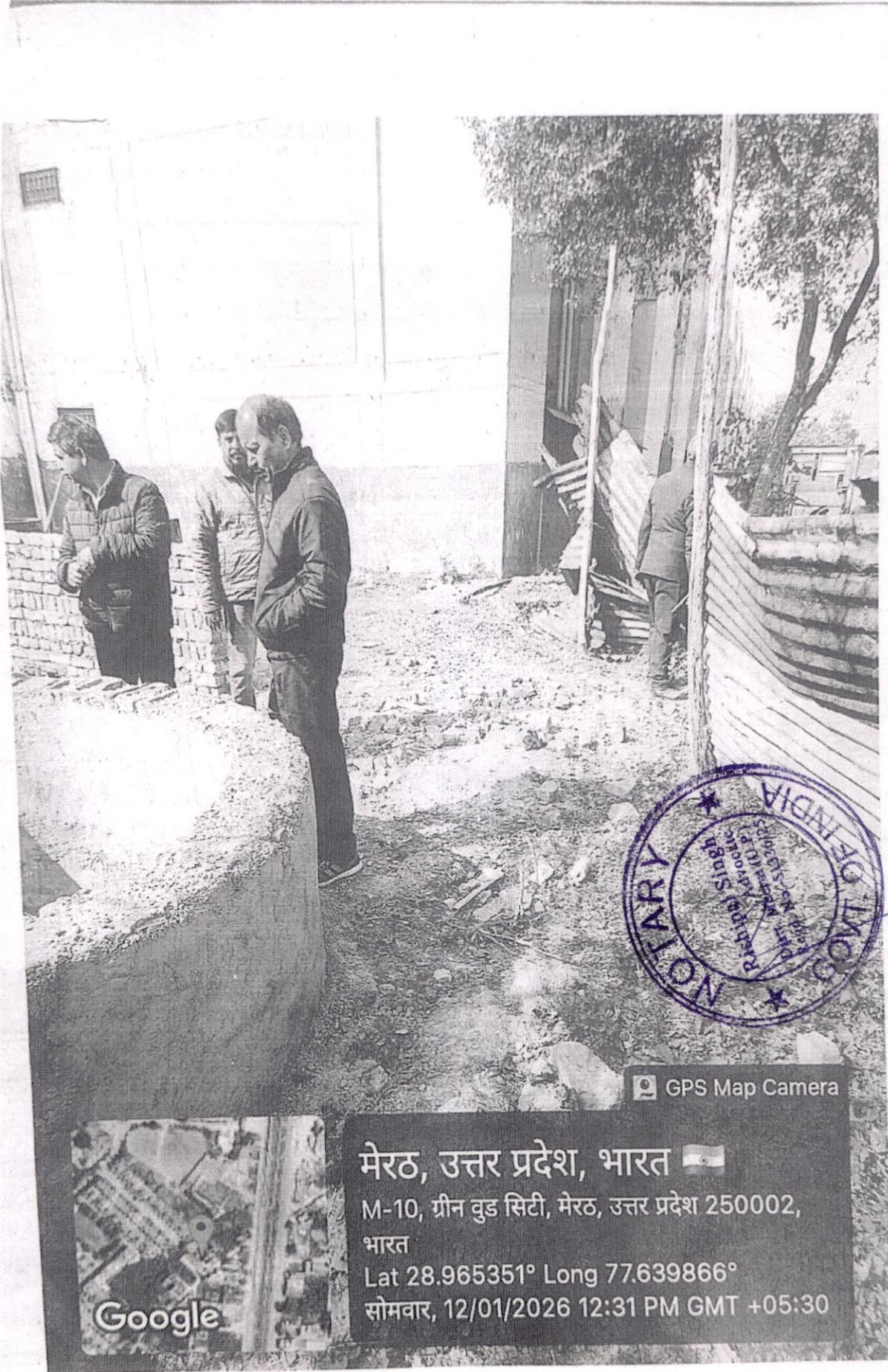
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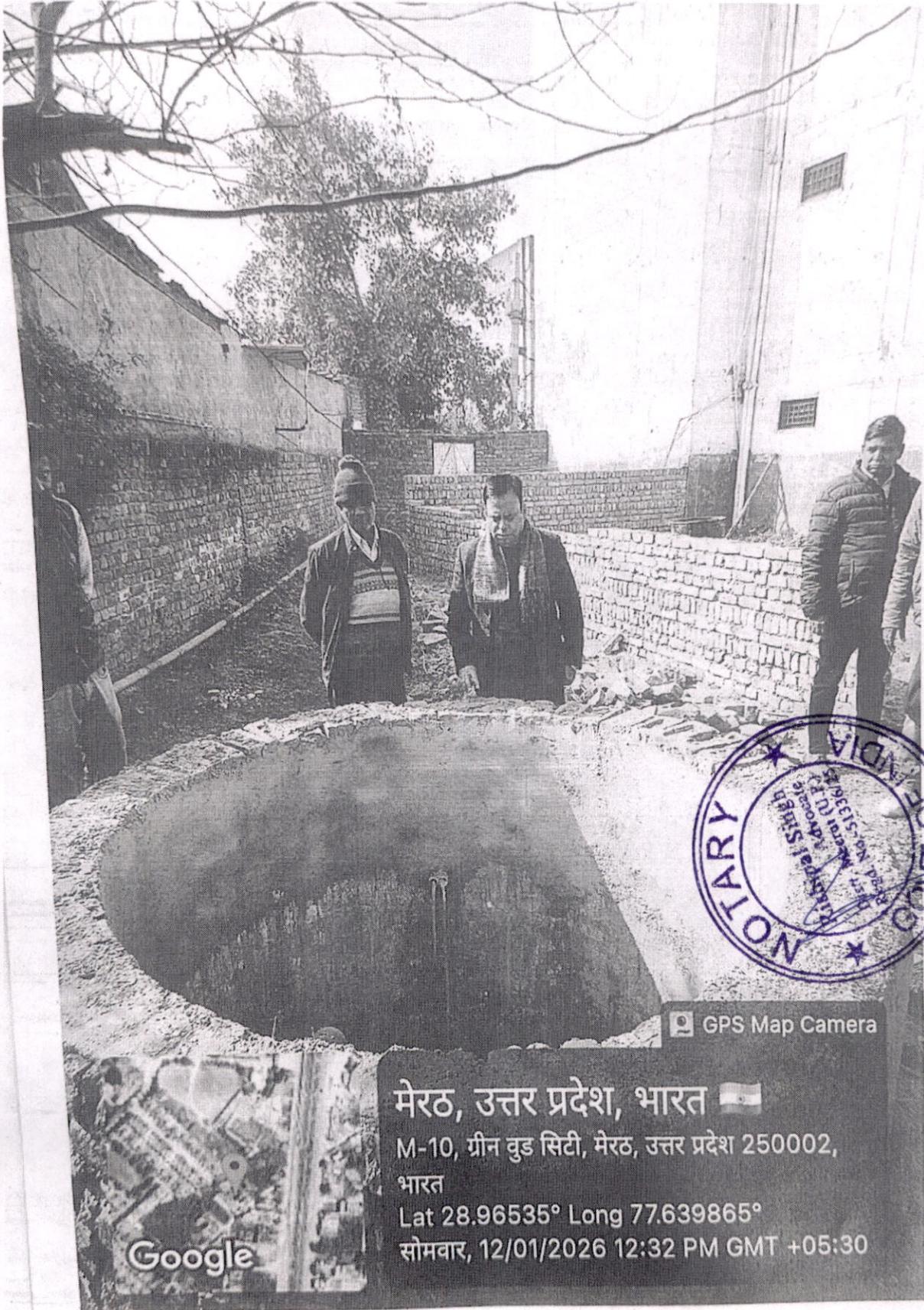


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NOTARY
Rajendra Singh
District Clerk
District Court
District No. 5136
INDIA

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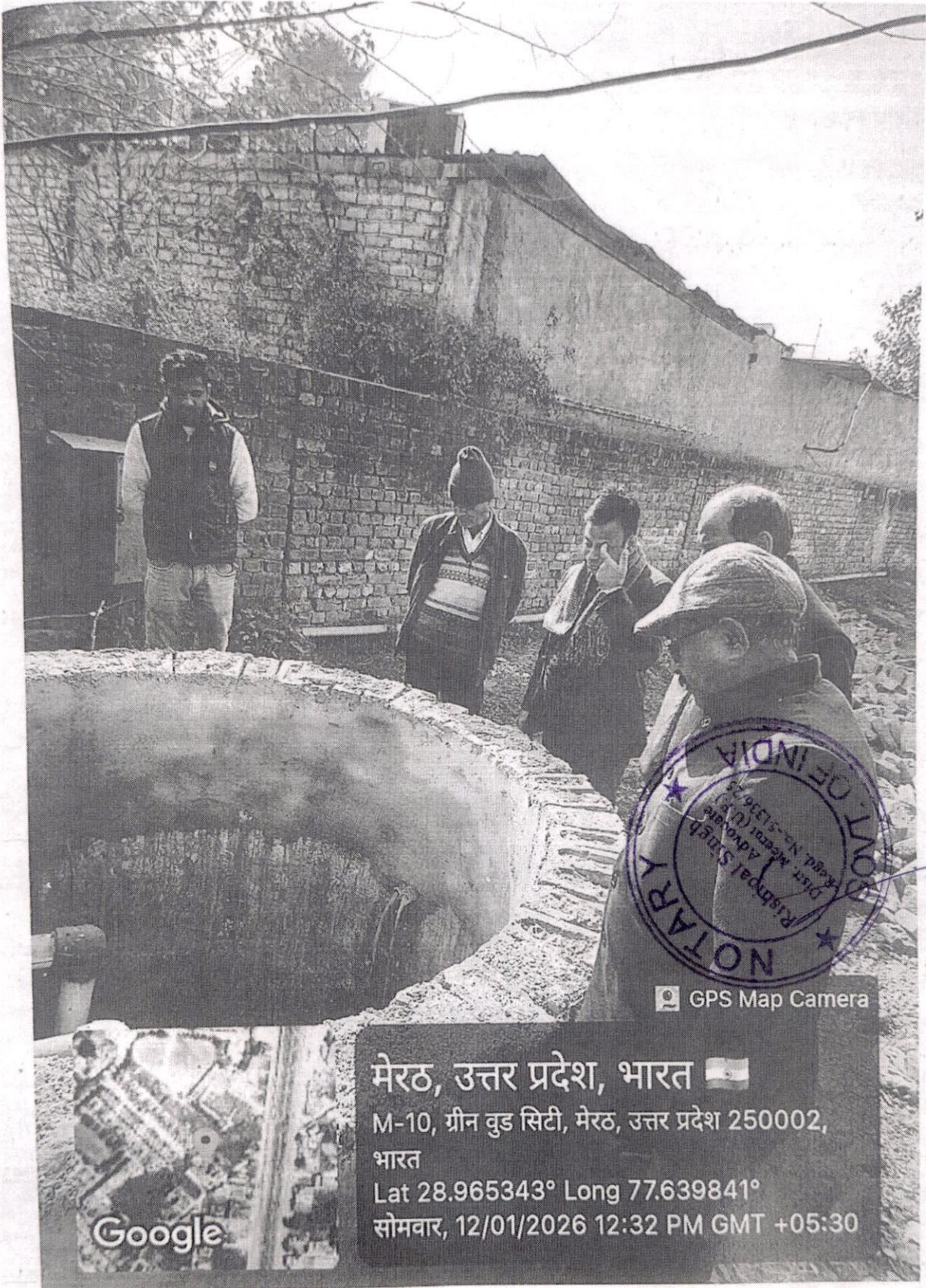
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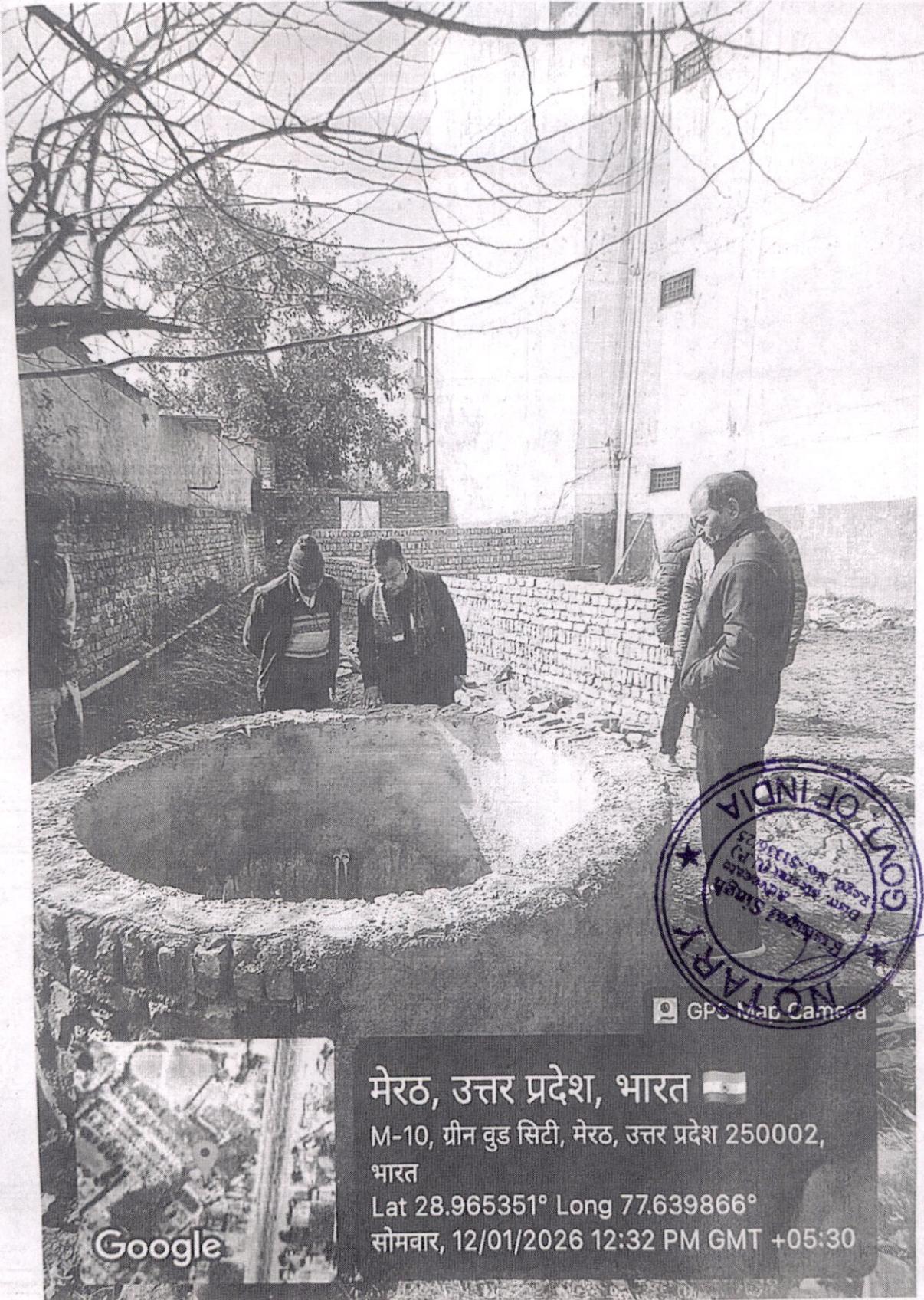


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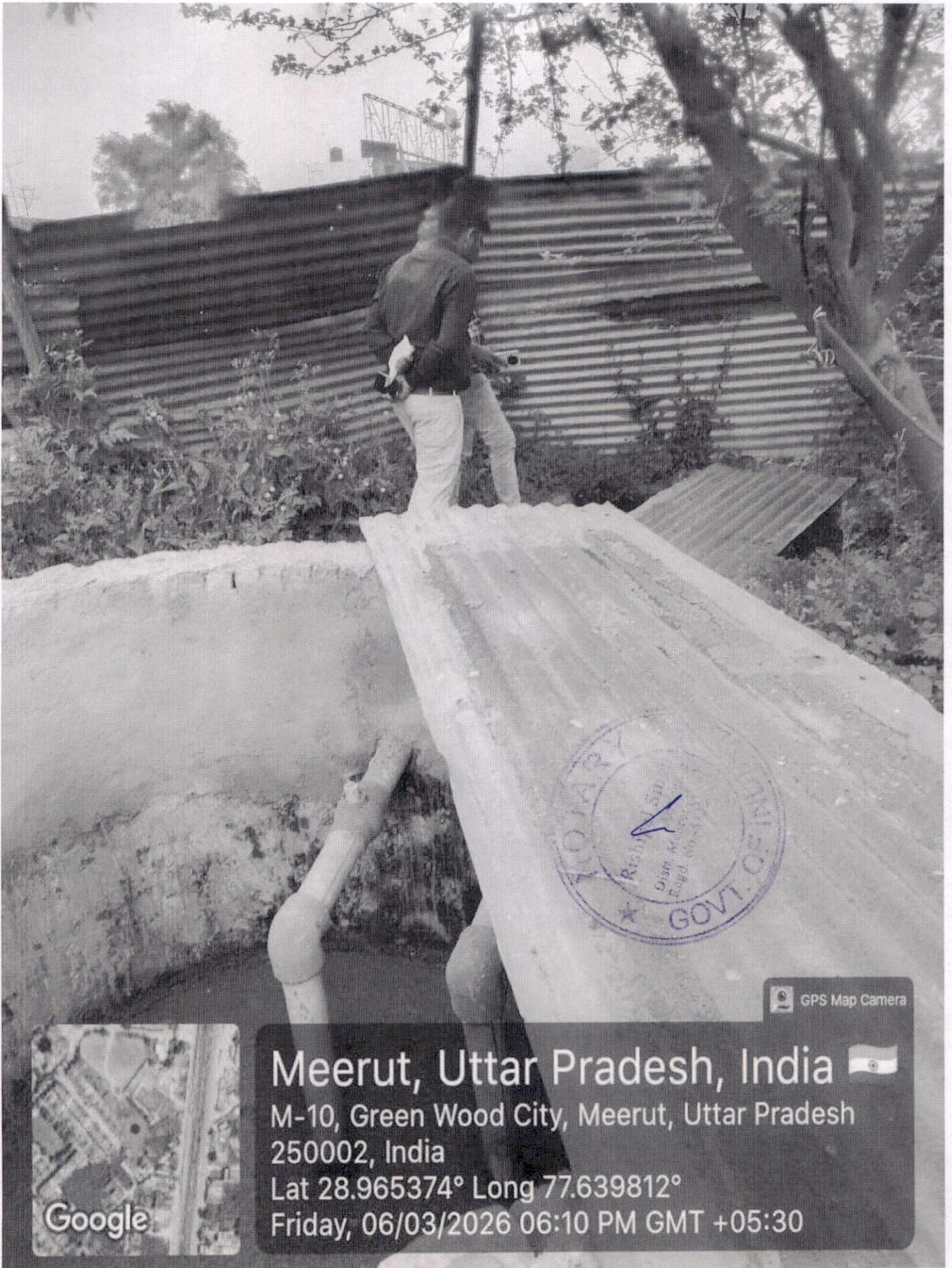
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RISHI VASTU
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Dign. Mr. Rishi Vastu
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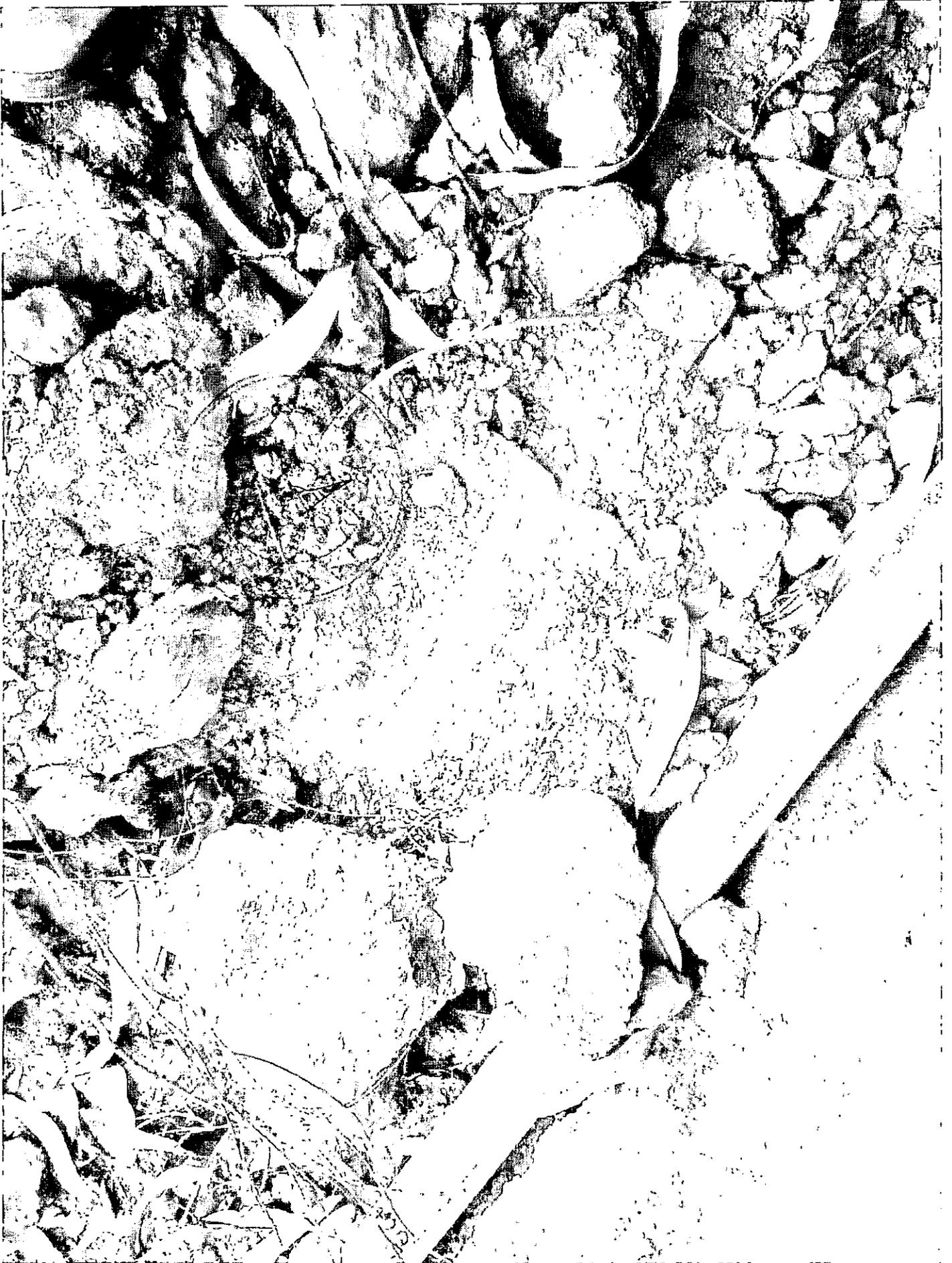


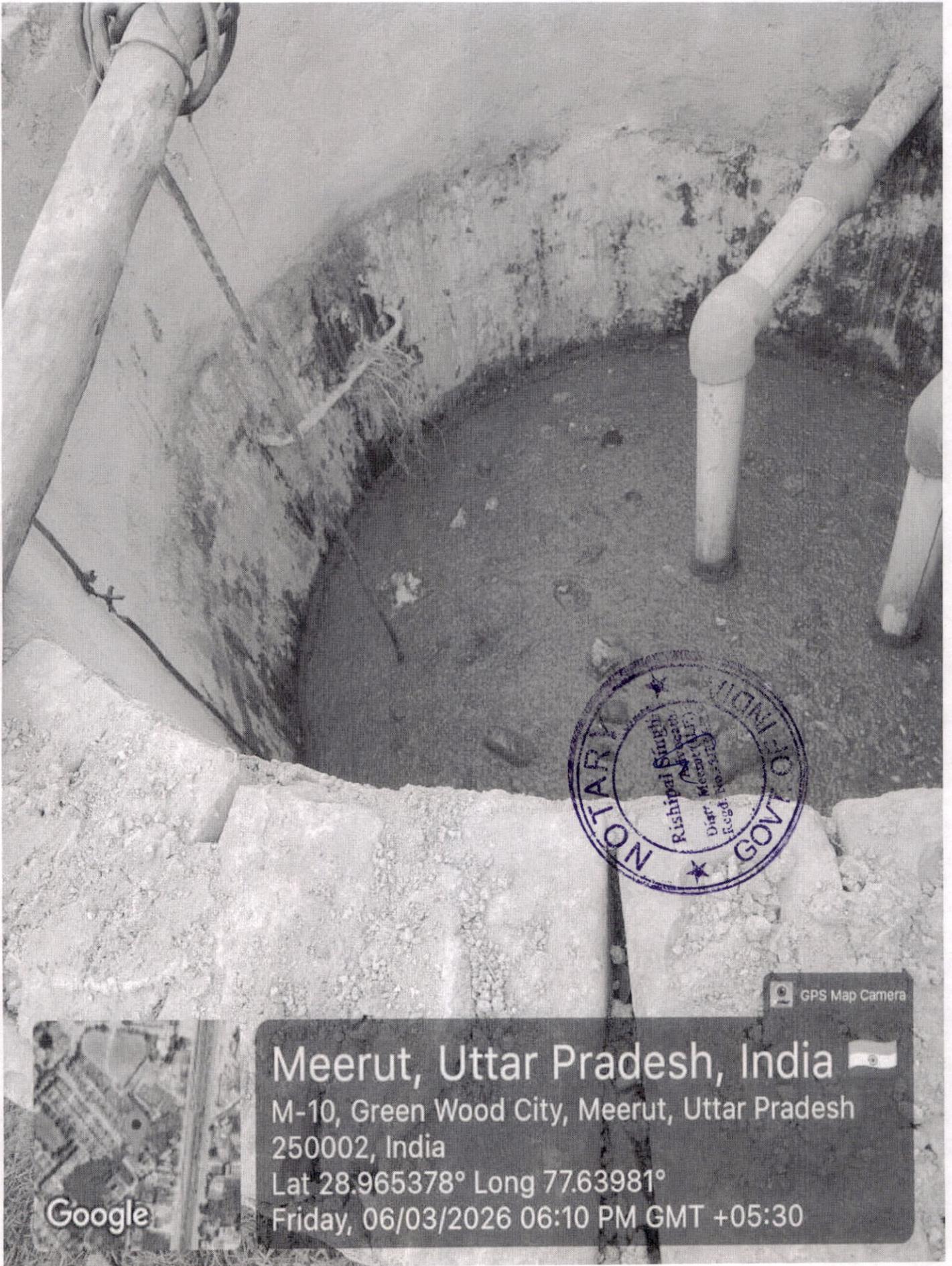
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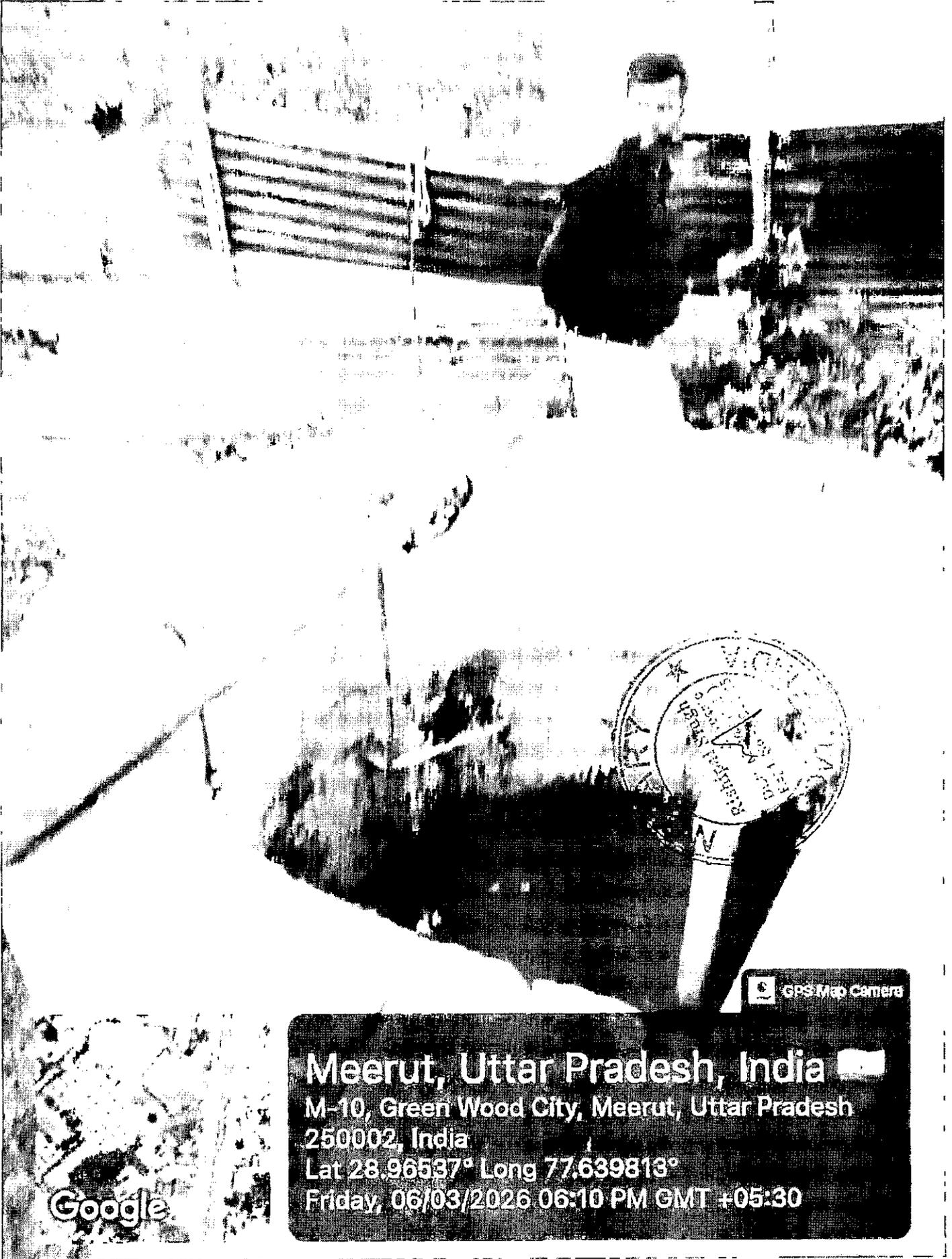
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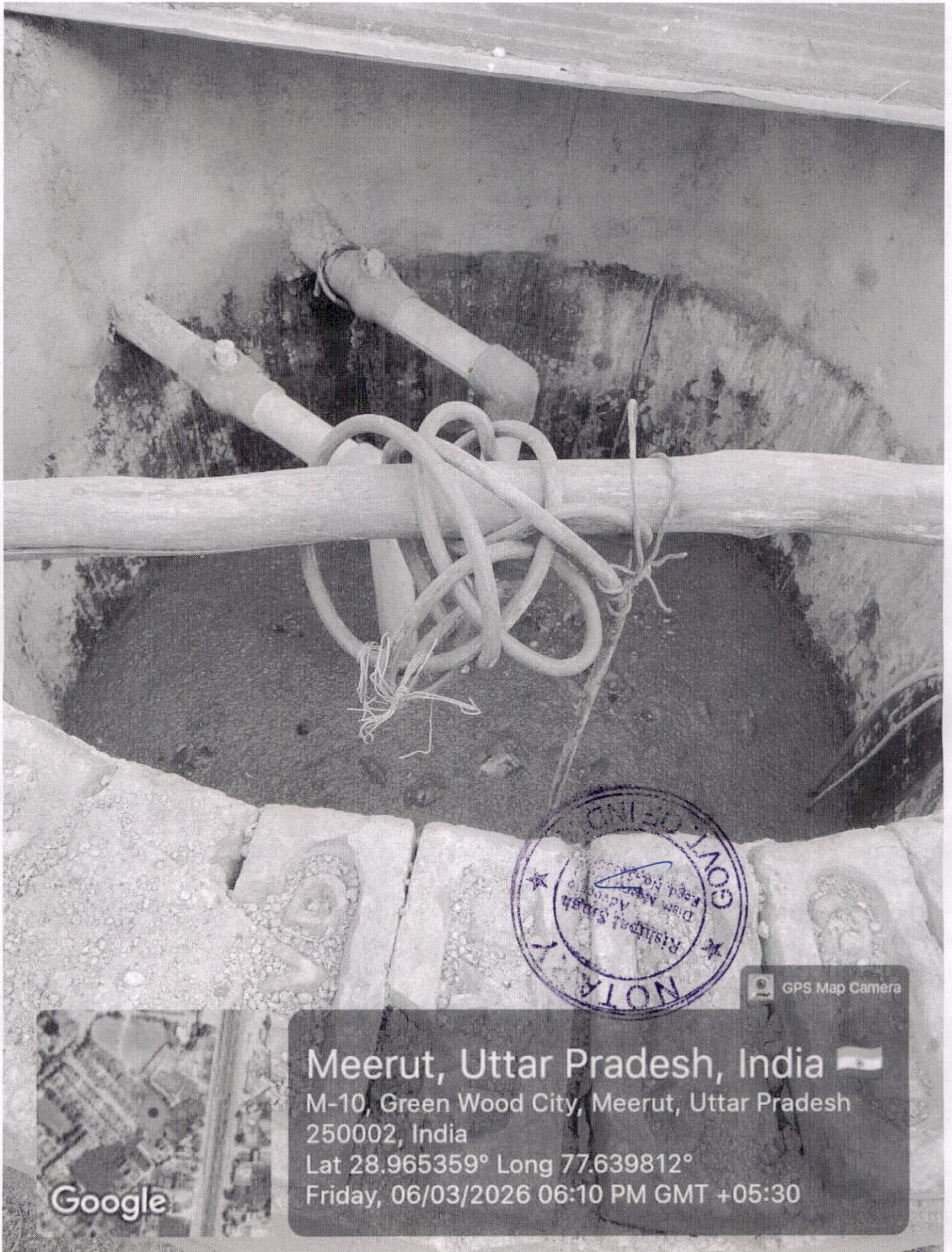
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